

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 18/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Haridarshan Vyapaar Pvt. Ltd. -Vs- Balasore Alloys Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. Prusty, Adv.

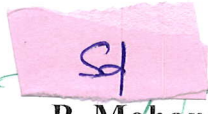
For Respondent (s)

Mr. S. S. Ladda, Adv.

ORDER

Ld. Proxy Counsel Mr. S. Prusty appears on behalf of the counsel on record for the petitioner, Mr. U. C. Sahoo. Submits that Ld. Counsel is indisposed of some illness, therefore, he is unable to appear before this Tribunal today. Seeks short adjournment. Respondent is represented by Ld. Counsel Mr. S. S. Ladda, who submits that there is change in counsel and accordingly change in Vakalatanama has been filed. They have also filed a settlement agreement between the parties along with reply to the main petition which has not been listed. Respondent is directed to verify the defect free status of the application with the registry. Registry to tag along this application on the next date of hearing, if found defect free. List the matter on 07.11.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)